

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

105

CP (IB) No. 691/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M.

Name of the Company	Usha Martin Ltd -Vs- Crystal Cable Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Neelina Chattarjee Adv. for. Operational Creditor Neelina Chattarjee

ORDER

Ld. Counsel for Operational Creditor is present.

Ld. Counsel appearing on side of the Operational Creditor filed the affidavit of service. However, no track report seen produced.

Ld. Counsel on side of the Operational Creditor bring to my notice the track report. On perusal of the track report, it is understood that notice has been served to the Corporate Debtor on 13/06/2018.

The applicant is directed to file supplementary affidavit along with the track report proving service of notice to the Corporate Debtor.

Corporate Debtor called absent and declared ex-parte.

For hearing, list it on 14/08/2018.

SD

(Jinan K.R.)
Member (J)